

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3559
ANSWERED ON:16.08.2010
COVERAGE OF ESI SCHEME
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to issue a notification to bring all States including Kerala under Employees State Insurance (ESI) Scheme;
- (b) if so, the details thereof; and
- (c) the status of crash programme being implemented by the ESI Corporation in the country, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): The Employees' State Insurance Scheme is already in force in all the State (including Kerala) except the following:

1. Arunachal Pradesh
2. Manipur
3. Mizoram
4. Sikkim

(c): The ESI Corporation does not prepare any crash programme. However, the ESI Corporation, in consultation with State Governments prepares a phased programme for implementing the scheme in non- implemented areas every year. The number of areas where the scheme was implemented during 2009-10 as per the phased programme is at annexure.